

**PART-V****NOTIFICATION****Dated Kohima, the 15<sup>th</sup> September, 2022.**

**NO.LAW/ACT/23-9/2022::** The Nagaland Appropriation (No.1) Act, 2022 (Act No.2 of 2022) duly assented by the Hon'ble Governor of Nagaland on 28.03.2022 is published herewith for general information.

**Sd/-****H. CHINGAI PANJA**

Under Secretary to the Government of Nagaland

**An Act**

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2022.

It is hereby enacted in the Seventy Third year of the Republic of India as follows.

**Short Title and  
Commencement**

1. This Act may be called the **Nagaland Appropriation (No. 1) Act, 2022.**

**Withdrawal of  
₹ 2805,00,27,000/-  
(Rupees two thousand  
eight hundred five  
crore twenty seven  
thousand only)  
from and out of the  
Consolidated Fund of  
the State of Nagaland  
for Financial Year  
2021-22.**

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule amounting in the aggregate to the sum of **₹ 2805,00,27,000/- (Rupees two thousand eight hundred five crore twenty seven thousand only)** towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2022 in respect of services specified in column (1) of the Schedule.

**Appropriation**

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2022.

## SCHEDULE

## THE NAGALAND APPROPRIATION (NO. 1) ACT, 2022

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
1		2	3	4	5
1	State Legislature	REVENUE	118.53		118.53
		CAPITAL	340.00		340.00
2	Head of State	REVENUE		143.82	143.82
3	Council of Ministers	REVENUE	587.32		587.32
4	Administration of Justice	REVENUE	126.12	76.62	202.74
		CAPITAL	1064.99		1064.99
5	Election	REVENUE	267.34		267.34
9	Taxes on Vehicle	REVENUE	58.88		58.88
10	Public Service Commission	REVENUE		49.05	49.05
		CAPITAL		40.82	40.82
12	Treasuries and Accounts Administration	CAPITAL	64.86		64.86
13	Village Guards	REVENUE	573.31		573.31
14	Jails	REVENUE	669.51		669.51
20	Relief, Rehabilitation etc.	REVENUE	522.75		522.75
21	Relief of Distress caused by Natural Calamities	CAPITAL	3000.00		3000.00
22	Civil Supplies	REVENUE	5984.51		5984.51
25	Land Records and Survey	REVENUE	129.04		129.04
28	Civil Police	REVENUE	1654.90		1654.90
30	Administrative Training Institute	REVENUE	24.27		24.27
31	School Education	REVENUE	654.46		654.46
33	Youth Resources and Sports	REVENUE	624.02		624.02
		CAPITAL	6106.54		6106.54
34	Art and Culture and Gazetteers	REVENUE	418.91		418.91
		CAPITAL	91.98		91.98

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
1		2	3	4	5
35	Medical, Public Health and Family Welfare	CAPITAL	15882.08		15882.08
36	Urban Development	REVENUE	163.86		163.86
		CAPITAL	580.64		580.64
37	Municipal Administration	REVENUE	3867.89		3867.89
		CAPITAL	1241.03		1241.03
38	Information and Public Relations	REVENUE	83.26		83.26
39	Tourism	REVENUE	86.01		86.01
		CAPITAL	1065.25		1065.25
40	Employment and Craftsmen Training	REVENUE	1278.05		1278.05
42	Rural Development	CAPITAL	60.00		60.00
43	Social Security and Welfare	REVENUE	1388.72		1388.72
		CAPITAL	177.76		177.76
45	Co-operation	CAPITAL	14.14		14.14
48	Agriculture	CAPITAL	232.84		232.84
49	Soil and Water Conservation	REVENUE	224.86		224.86
50	Animal Husbandry and Dairy Development	CAPITAL	281.21		281.21
52	Forest, Environment and Wildlife	CAPITAL	3435.55		3435.55
53	Industries	REVENUE	2833.39		2833.39
54	Mineral Development	REVENUE	243.02		243.02
		CAPITAL	84.00		84.00
55	Power	REVENUE	1330.70		1330.70
		CAPITAL	8248.99		8248.99
58	Roads and Bridges	CAPITAL	55174.14		55174.14
60	Water Supply	REVENUE	568.67		568.67
		CAPITAL	5434.70		5434.70
61	Special Development Programme	CAPITAL	1000.00		1000.00
62	Civil Administration Works	CAPITAL	115.10		115.10
63	Science, Technology, Ecology and Environment	REVENUE	22.82		22.82

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
1		2	3	4	5
64	Housing	CAPITAL	719.53		719.53
65	State Council of Educational Research and Training	REVENUE	290.91		290.91
66	Sericulture	REVENUE	253.51		253.51
67	Home Guards	REVENUE	51.18		51.18
68	Police Engineering Project	CAPITAL	6150.03		6150.03
69	Fire and Emergency Services	CAPITAL	89.00		89.00
70	Horticulture	CAPITAL	115.50		115.50
73	State Institute of Rural Development	CAPITAL	200.00		200.00
75	Servicing of Debt	CAPITAL		140584.88	140584.88
76	Women Welfare	REVENUE	43.74		43.74
80	State Information Commission	REVENUE		27.48	27.48
81	Information Technology and Communication	REVENUE	781.03		781.03
82	New and Renewable Energy	CAPITAL	2682.25		2682.25
<b>Grand Total :</b>			<b>139577.60</b>	<b>140922.67</b>	<b>280500.27</b>
<b>Capital :</b>			<b>112587.12</b>	<b>140625.70</b>	<b>253212.82</b>
<b>Revenue :</b>			<b>26990.48</b>	<b>296.97</b>	<b>27287.45</b>